GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA UNSTARRED QUESTION NO.3720 TO BE ANSWERED ON 18.3.2021

SWACHH BHARAT MISSION (GRAMIN)

3720. SHRI KRIPANATH MALLAH: SHRI NIHAL CHAND: SHRIMATI JASKAUR MEENA:

Will the Minister of JAL SHAKTI be pleased to state:

(a) the salient features of the Swachh Bharat Mission (Gramin);

(b) the details of the funds sanctioned, allocated and utilized under this mission within Assam and Rajasthan during the last three years;

(c) the number of sanctioned toilets under the said mission in Ganganagar and dausa districts of Rajasthan during the last three years;

(d) the details of the target set and achievements made so far under the mission within Assam and Rajasthan during the last three years, district-wise;

(e) the steps being taken by the Government to cover the wider section of the beneficiaries of this scheme within the State; and

(f) whether the Government has sanctioned any funds in this regard within Assam so far and if so, the details thereof along with the target set under phase II in Assam?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA)

(a) Swachh Bharat Mission (Grameen) [SBM (G)] was launched with effect from 2nd October, 2014, with the goal to attain Open Defecation Free (ODF) India by 2nd October, 2019 by providing access to toilets to all the rural households in the country. All the villages in the country have declared themselves ODF as on 02.10.2019. Having achieved the outcomes of ODF, Government has approved Phase-II of SBM(G) with the focus on sustainability of ODF status and to cover the villages with Solid and Liquid Waste Management. Phase-II of SBM (G) is to be implemented during 2020-21 to 2024-25.

(b) Details of Centre share funds released under SBM (G) to Assam and Rajasthan and the utilisation reported by the States, since 2017-18 are as under:

							(Rs.	in crore)
State	2017-18		2018-19		2019-20		2020-21	
	Release	Utilized	Release	Utilized	Release	Utilized	Release	Utilized
Assam	1171.95	1178.73	882.09	798.64	545.97	672.51	276.81	674.09
Rajasthan	981.51	1051.83	865.88	691.77	390.00	551.55	229.26	688.83

Funds utilized in some years are more than the funds released. This is on account of unspent funds available with the States as on 01.4.2017 and the interest earned by the States during the respective years.

(c) & (d) SBM (G) is a demand driven scheme, hence no pre-fix targets for individual household latrines (IHHLs) are set. However, district-wise number of IHHLs constructed under SBM (G) in Assam and Rajasthan (including Ganganagar and Dausa districts) since 2017-18, as reported by the States on the online Integrated Management Information System (IMIS) of SBM (G), are given at **Annexure-1 & Annexure-2** respectively.

(e) & (f) SBM (G) was launched with effect from 2nd October, 2014, with the goal to attain Open Defecation Free (ODF) India by 2nd October, 2019 by providing access to toilets to all the rural households. More than 10 crore IHHLs were constructed under the programme during the five years period. As a result, all the villages in the country have declared themselves ODF as on 02.10.2019. The Government further approved Phase-II of SBM (G) with the focus on sustainability of ODF status and to cover all the villages with Solid and Liquid Waste Management by 2024-25. All the States/UTs have been advised to ensure that no one is left behind in having access to toilets including newly emerging households. Under SBM (G), Central share funds amounting to Rs.4,284.46 crore have been released to Assam from 2014-15 to 2020-21.

Statement referred to in part (c)&(d) of the reply to Lok Sabha Un-starred Question No.3720 due for reply on 18-03-2021

District	2017-18	2018-19	2019-20	2020-21
BAKSA	44853	0	26989	16816
BARPETA	55958	98042	14712	18712
BISWANATH	28751	38001	7109	9712
BONGAIGAON	28395	2309	11759	4510
CACHAR	32431	45099	6646	17675
CHARAIDEO	1	20	901	7169
CHIRANG	17383	8770	10563	8806
DARRANG	42701	42216	2944	4287
DHEMAJI	18673	25970	12599	13153
DHUBRI	43653	24763	5659	21861
DIBRUGARH	5689	34592	6409	10212
DIMA HASAO	4202	7686	3484	2303
GOALPARA	31467	3928	8685	17432
GOLAGHAT	20124	38183	23293	11100
HAILAKANDI	28409	330	1981	16257
HOJAI	17579	23457	3804	10922
JORHAT	38340	16392	4508	10571
KAMRUP	40792	30568	21273	20165
KAMRUP METROPOLITAN	1157	0	4178	3796
KARBI ANGLONG	18590	43500	1231	347
KARIMGANJ	19987	42758	3879	7622
KOKRAJHAR	28670	13441	21235	24808
LAKHIMPUR	30479	41123	12700	22524
MAJULI	8060	1355	3023	7300
MORIGAON	23843	12953	14390	12312
NAGAON	54145	37766	9508	28821
NALBARI	4590	9394	2076	20139
SIVASAGAR	1802	553	7394	3844
SONITPUR	52847	25528	12646	12758
SOUTH SALMARA MANCACHAR	4663	15984	7354	11054
TINSUKIA	38515	45790	137	6768
UDALGURI	23007	34106	33162	8268
WEST KARBI ANGLONG	10173	19300	320	2659
Total	8,19,929	7,83,877	3,06,551	3,94,683

Statement referred to in part (c)&(d) of the reply to Lok Sabha Un-starred Question No.3720 due for reply on 18-03-2021

District	2017-18	2018-19	2019-20	2020-21
AJMER	72251	0	42617	13181
ALWAR	148655	1274	14905	15582
BANSWARA	110157	3742	25179	9729
BARAN	63207	4846	9958	3516
BARMER	159284	2174	75274	2214
BHARATPUR	104608	5399	17813	3483
BHILWARA	115709	6940	18066	2954
BIKANER	0	3718	18990	1935
BUNDI	42017	15204	14510	4364
CHITTORGARH	5365	0	12663	8204
CHURU	0	5174	9631	2990
DAUSA	49891	5360	18471	3239
DHOLPUR	38871	7703	24095	3471
DUNGARPUR	105043	673	16033	11125
GANGANAGAR	4139	4121	8701	4295
HANUMANGARH	0	3065	20923	22508
JAIPUR	130004	2296	23045	1879
JAISALMER	16937	3708	26666	1399
JALOR	57087	945	23463	6715
JHALAWAR	46915	4721	24770	4528
JHUNJHUNU	0	307	21909	7559
JODHPUR	115379	2558	29464	16410
KARAULI	84525	3307	13582	7021
КОТА	50192	671	7827	5146
NAGAUR	88745	4673	51589	3113
PALI	0	33247	24039	1010
PRATAPGARH	72459	3496	15524	30086
RAJSAMAND	86879	161	24277	6429
SAWAI MADHOPUR	23892	6526	22456	3242
SIKAR	42577	656	26076	16894
SIROHI	14548	3727	18016	2725
TONK	49756	4293	6475	3801
UDAIPUR	151489	10554	38570	47414
Total	20,50,581	1,55,239	7,45,577	2,78,161